



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
24	WP(C)/4034/2013 (AT 10:15 AM)	EQUALITY FORUM Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.N BARUAH MR M SARMA MR.T N SRINIVASAN	GA, ASSAM MR.D K DAS MR.M SARANIA MR.S R GOGOI MR.S U AHMED MS.M GOSWAMI MR.D MAHANTA MR H BETALA MR. D. MAZUMDER, ADDL. AG,ASSAM MRD DUARA MS.L GOGOI
25	WITH WP(C)/2752/2013	MD. SHAKEEL SAADULLAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA (P1) U K NAIR A SARMA A CHETRY MD. A HASSAN (P1) MS. B BORA (P1) MS. B BORA (P1)	MR. N DUTTA MR G BAISHYA MR. D K DAS MD. A HASSAN SC, FINANCE MR D DUARA
- FOR FRESH ADMISSION WITH STAY/BAIL -				
26	Cont.App.(C)/2/2023 IN WA/42/2023 (D/O), FIXED	TONMOY PRATIM BORGHAIN, IAS Versus MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
27	WITH Review.Pet./6/2024	THE STATE OF ASSAM AND ANR Versus MOONSOON BARKAKATI AND ORS	MR. D NATH SR. GA, ASSAM	MR. K N CHOUDHURY (r-1) MR. J PATOWARY
28	WP(C)/2181/2024 B/O	HAFIZA BEGUM Versus THE PUNJAB AND SINDH BANK AND 3 ORS	MR. B P BORAH MR P J DUTTA MISS. J GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
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20)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
21)	MR P C DEY	26-04-2024	To	04-05-2024
22)	S BORGOHAIN	23-04-2024	To	26-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH - III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

22	WP(C)/3368/2014 FIXED	NILENDU DUTTA Versus THE ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.U K NAIR MR. K R PATGIRI MR.A CHETRY MR.G R DEV MR G SARMA MR. B SARMA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA
23	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA

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18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024
20)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024

21)	MR P C DEY	26-04-2024	To	04-05-2024
22)	S BORGOHAIN	23-04-2024	To	26-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
20	WP(C)/2076/2022 B/O	MD. SALEH AHMED MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
21	WP(C)/7261/2023 B/O	ABDUL MOTIN Versus INDIAN OIL CORPORATION LIMITED AND 3 ORS (E)	MR. P MAHANTA MR. A K BARUAH MR. R B GOHAIN MR. N MAHAJAN MR A DAS MS C DAS MS. M BORGHAIN	SC, I O C
ADMISSION				
22	WP(C)/7384/2018 CAVT. NO.0823/2018 FIXED	SUBHAS DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	GA, ASSAM MR A SARMA MR. A K SAHEWALLA (R7) SC, AFDC FOR CAVEATOR MR. D MEDHI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
24	WP(C)/2368/2018 FIXED	PAWAR GOVIND SHAMRAO Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MR. S BHATTACHARJEE MR B ACHARYYA MR. S SHARMA MR. H A SARKAR	MRS. A GAYAN (CGC) (R-1 TO 5) ASSTT.S.G.I.
ORDERS				
25	Cont.Cas(C)/48/2024 FIXED, CONNECTED WITH ITEM NO. 18 OF THE DAILY CAUSE LIST	GS- 192257X MD. HASHIM ANSARI Versus ARCHANA SOOD AND ANR	MR. D BORAH	MR. B CHAKRAVARTY (R-1)

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
6	Crl.A./61/2023 1 Y 8 M 14 D :WITH LCR - 5 (FIVE) FILES, P.B.- 2, FIXED	RAJEN TAYE Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

25	I.A.(CrI.)/374/2024 (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), B/O in CrI.Pet./335/2024	MAHMUD HASSAN MAZUMDAR, Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY P ADHIKARI MR REZABUL HOQUE	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/2178/2024 B/O	DR. BINIT CHANDRA MORAL Versus THE STATE OF ASSAM AND 8 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR H AGARWAL MR J SINGH MS P GUPTA	

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
25	Bail Appln./383/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
26	Bail Appln./752/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	MD. SUBHAHAN ALI @ SUBHAHSAN ALI Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN S HOQUE	PP, ASSAM
27	Bail Appln./1065/2024 WITH OFFICE NOTE, FIXED	SYED ASHIK ALAM Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
BAIL HEARING				
28	AB/577/2024 WITH OFFICE NOTE, FIXED	MOSHAROF ALI @ MUZAROF AHMED Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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22)	S BORGOHAIN	23-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
22	I.A.(Civil)/1052/2024 FIXED in WP(C)/7691/2016 WITH WP(C)/7691/2016	THE STATE OF ASSAM AND 3 ORS Versus RAFIQUL ISLAM	MR. D P BORAH	MR M AHMED
		RAFIQUL ISLAM Versus THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN MR. M AHMED	MR.D P BORAHSC, HEALTH
23	WITH WP(C)/4080/2017	DR. ALOKESH CH. ROY Versus THE STATE OF ASSAM	MR.M J BARUA	GA, ASSAM MR.A MANNAF (R-3) MR.B GOGOI (SC, DEPARTMENT OF HEALTH) MRA K AHMED (R-3) MR.J ALAM (R-3)
24	I.A.(Civil)/1154/2024 (CONNECTED WITH ITEM NO. 3 IN THE DAILY CAUSE LIST) in MACApp./376/2022	HAFIJA KHATUN AND 3 ORS Versus RELIANCE GENERAL INSURANCE CO. LTD AND ANR	MR. S ISLAM MR A HAWARI	MR. K K BHATTA MR J JOHN

LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	I.A.(Civil)/1164/2024 B/O in RSA/27/2021 WITH RSA/27/2021	MUSSTT. ROOP BHANU Versus MST. HANUFA BEGUM AND ANR MST. HANUFA BEGUM AND ANR Versus MUSSTT. ROOP BHANU	MR P KATAKI MR. N ALAM MR. S U AHMED	MR. A ALAM
22	WITH RSA/4/2021	MST. HANUFA BEGUM AND ANR Versus MUSSTT. ROOP BHANU	MR. N ALAM MR. S U AHMED MR K JAIN	MR P KATAKI MRS. M D BORUAH
HEARING				
23	RSA/152/2011 WITH LCR, FIXED	RAKESH DEB NATH AND ANR Versus KUMAR UDDIN LASKAR AND ORS	MR. S K GHOSH	MR. A C SARMA (R-1) MR. M H RAJBARBHUIYAN (R-1) MR G BHARADWAJ (R-1)
24	WITH RSA/185/2014	KAMARUDDIN LASKAR Versus RAKESH DEBNATH AND 8 ORS	MR. A C SARMA MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR G BHARADWAJ MS.L DAS MS.R CHETRI	MR. S K GHOSH MRB KAUSHIK MR.S GHOSH
25	RSA/81/2017 WITH LCR, B/O	PUTUL SARMA Versus RAJANI GOSWAMI	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	MR.P KATAKI MS.M DEVI MS.R BEGUM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
60	Bail Appln./3297/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AZAHAR UDDIN Versus THE STATE OF ASSAM AND ANR	MOTIUR RAHMAN MR. A S TAPADER	MR. P SUNDI (R-2) PP, ASSAM
61	Bail Appln./3773/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TUNTUN MAHATO Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
62	Bail Appln./498/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED, B/M.NANDI	UMAKANTA KALITA @ UMA KT. KALITA @ MAINA KALITA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
63	Bail Appln./781/2024 WITH OFFICE NOTE, FIXED	ROHMAT HUSSAIN @ AKMOL HUSSAIN Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
64	Bail Appln./1044/2024 WITH OFFICE NOTE, FIXED	AMIT KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
BAIL HEARING				
65	AB/3073/2023 FIXED	NASIRUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
66	AB/662/2024 FIXED	JOYNAL ABEDIN Versus THE STATE OF ASSAM ANR.	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	PP, ASSAM
ORDERS				
67	Crl.A./218/2022 WITH OFFICE NOTE, LCR 3 FILES, B/O	DEBESWAR TAUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
55	Crl.Rev.P./154/2024 FIXED	ISMAIL SIKDAR @ ISMAIL HUSSAIN Versus ZINNAT ALI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
	WITH I.A.(Crl.)/371/2024 in Crl.Rev.P./154/2024	ISMAIL SIKDAR @ ISMAIL HUSSAIN Versus ZINNAT ALI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./872/2024 WITH OFFICE NOTE, FIXED	MANASHI SAIKIA Versus THE STATE OF ASSAM	MRS. P B BORDOLOI LEGAL AID COUNSEL	PP, ASSAM
<u>BAIL HEARING</u>				
57	AB/576/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SOBIAL HOQUE Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
<u>ORDERS</u>				
58	Crl.Rev.P./573/2023 WITH LCR(SCANNED COPY), B/O	ANGSHUMAN KUMAR BORDOLOI Versus PAPORI CHOUDHURY BORDOLOI	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR D K BORDOLOI
59	I.A.(Crl.)/939/2023 WITH LCR, BY SLIP in Crl.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM

WITH
[CrI.A./404/2019](#)

AHED ALI
Versus
THE STATE OF ASSAM AND ANR

MR. JYOTIRMOY ROY
MR. N J DUTTA
MR N AHMED
MR. M M ZAMAN
MR A BASUMATARY
MR H M R HOQUE
D HUSSAIN

MR. B DEKA(R-2)
MS. S BORO(R-2)
MR B PAUL(R-2)
MR S ISLAM(R-2)
MS. K MITRA(R-2)
PP, ASSAM

60 [CrI.A./58/2024](#)
WITH OFFICE NOTE, B/O

JAMAL UDDIN
Versus
THE STATE OF ASSAM AND ANR.

MD. S Z B AKLAS
MR. A M S MAZUMDER

PP, ASSAM

WITH
[I.A.\(CrI.\)/209/2024](#)
in CrI.A./58/2024

JAMAL UDDIN
Versus
THE STATE OF ASSAM AND ANR.

MD. S Z B AKLAS
MR. A M S MAZUMDER

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
21 Bail Appln./1173/2024 B/O	FARIDA BEGUM Versus THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. Y ALI MR. R ISLAM	PP, ASSAM
ORDERS			
22 Mat.App./20/2023 WITH LCR, B/O	XXXX XXXX Versus XXXX XXXX	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR. K M HALOI MR. B BISHAYA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH - IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
19	I.A.(Civil)/1170/2024 MACApp. 306/2021(D/O), B/O, WITH LCR in MACApp./306/2021	NATIONAL INSURANCE COMPANY LIMITED Versus AYNAL HOQUE AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
HEARING				
20	WP(C)/4332/2019 FIXED	MADHU RAM DAS AND 15 ORS. Versus UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL,SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024

20)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
21)	MR P C DEY	26-04-2024	To	04-05-2024
22)	S BORGOHAIN	23-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.5]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./91/2024	SUJIT NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MR P BORA MR. K UPAMANNYA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

30	WP(C)/1340/2013 PART-HEARD, BY SLIP, AT 2:00 PM	ANKIT JOHRI Versus OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
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MOTION

31	WP(C)/437/2024 BY SLIP	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU
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ORDERS

32	Review.Pet./133/2022 IN Arb.P./2/2021 (D/O), BY SLIP	M/S SIANG ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR T R SEN SAMIM RAHMAN	MR H GUPTA ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 P.M.]

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 14 (THIRD FLOOR)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6342/2018 PART-HEARD, FIXED	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1-R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
2	WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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